

**LIST OF THE JOURNALS SUBSCRIBED BY THE HON'BLE JUDGES LIBRARY
OF
THE HIGH COURT OF TRIPURA, AGARTALA.**

* Indicates the year from which the Journals is available in the Library.

Sl. No.	Name of the Journals	Short forms of the Journals	Mode of Citation	Year of commencement and availability	Number of copy (s) / sets available
(a)	(b)	(c)	(d)	(e)	(f)
1.	Accidents Claims Journal	ACJ	2016 ACJ ...	<u>1958-65</u> * 1966	3 (three) sets
2.	All England Law Reporter	ALLER	(2016) 1 ALLER ...	* 1558	1 (one) set
3.	All India Reporter	AIR	AIR 2016 SC / HC ...	* 1914	5 (five) sets
4.	All India Services Law Journals	AISLJ	2016 (1) S.L.J. ...	* 1973	2 (two) sets
5.	Arbitration Law Reporter	Arb. L.R.	2016 (1) Arb. L.R. ...	* 1983	1 (one) set
6.	Calcutta Weekly Notes	CWN	93 CWN (SC) ...	* 1898-99	2 (two) sets
7.	Company Cases	CC	(2016) Comp. Cas. ...	* 1931	1 (one) set
8.	Crimes	Crimes	2016 (1) Crimes ...	* 1983	1 (one) set
9.	Criminal Law Journal	Cri. L.J.	2016 Cri.L.J. ...	* 1904	4 (four) sets
10.	Current Civil Cases	CCC	2016 (1) CCC	* 1985	1 (one) set
11.	Current Central Legislation	CCL	2016 CCL ...	* 2011	2 (two) sets
12.	Current Indian Statutes	CIS	1949 (part) CIS ...	* 1948	1 (one) set
13.	Daily Supreme Views & Law Reporter	SVLR	1990 (I) SVLR (C) ...	* 1985	2 (two) sets

14.	Indian Factories & Labour Reports	IFLR	2016 (1) FLR ...	* 1961	2 (two) sets
15.	Gauhati Law Reports	GLR	(2016) Vol. GLR ...	* 1981	8 (eight) sets
16.	Gauhati Law Journal	GLJ	2016 (1) GLJ ...	* 1988	6 (six) sets
17.	Gauhati Law Times	GLT	2016 (1) GLT ...	* 1955	10 (ten) sets
18.	Gauhati High Court Cases	GHC	(2016) 1 GHC ...	* 1982	4 (four) sets-
19.	Income Tax Reports	ITR	(2016) 1 ITR ...	<u>1933</u> * 1934	2 (two) sets
20.	Labour & Industrial Cases	Lab. IC	2016 Lab. I. C. ...	* 1968	1 (one) set
21.	Labour Law Journal	LLJ	1996 (1) LLJ ...	* 1949	2 (two) sets
22.	Sales Tax Cases	STC	(2016) 1 STC ...	* 1938	2 (two) sets
23.	Services Law Reporter	SLR	2016 (1) SLR ...	* 1967	2 (two) sets
24.	Supreme Court Cases	SCC	(2016) 1 SCC ...	* 1969	5 (five) sets
25.	Supreme Court Cases (Cri.)	SCC (Cri.)	2016 SCC (Cri.) ...	* 1970	3 (three) sets
26.	Supreme Court Reports	SCR	(2016) 1 SCR ...	* 1950	2 (two) sets
27.	Supreme Court Weekly	AIR SCW	AIR 2016 SCW ...	* 2001	3 (three) sets
28.	Taxation Law Reports	Tax LR	1978 Tax LR ...	* 1971	1 (one) set
29.	Tripura Law Reports	TLR	(2016) 1 TLR ...	* 2013	10 (ten) sets
30.	Unreported Judgements (SC)	UJ (SC)	U.J. (S.C.) 1969 (1) ...	* 1969	2 (two) sets

GAZETTES			
Sl. No.	Name of the Gazette	Short Name	Number of Copy(s)
1.	Gazette of India	G. I.	1 (one)
2.	Tripura Gazette	T. G.	1 (one)